

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 256 OF 2019

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Parampujya Solar Energy Pvt. Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Poonam Verma
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : ----

ORDER

Admit.

Issue notice to the Respondents returnable on 28.08.2019. Dasti, in addition, is also permitted.

List the matter on **28.08.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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